

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

29.05.2012

OA No. 374/2011

Mr. Nand Kishore, Counsel for applicant.
Mr. Anupam Agarwal, Counsel for respondents.

Learned counsel for the respondents submits that in view of the order dated 17.05.2012 passed by this Tribunal in OA No. 433/2011 [Sushama Sharma vs. Union of India & Others], this OA has become infructuous as by way of this OA, the applicant prayed for giving one more chance to appear in the test and the same has been given vide order dated 17.05.2012 passed in OA No. 433/2011.

In view of this fact, the present OA becomes infructuous and the same is dismissed as having become infructuous.

Anil Kumar
(Anil Kumar)

Member (A)

K.S.Rathore
(Justice K.S.Rathore)
Member (J)

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